

NATIONAL LOK ADALAT

14th day of September, 2019

BENCH NO. – III

**COURT ROOM NO. 34
CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Saugata Bhattacharyya
Smt. Ipsita Banerjee, Learned Advocate**

Sl. No.	Case No.	Name of the Parties
1.	WP 22872(w)/2006	Aurangzeb Elahi Vs CESC Ltd. & Ors.
2.	WP 11821(w)/2006	Bimal Das Vs CESC Ltd. & Ors.
3.	WP 19792(w)/2006	Munna Hasim Vs CESC Ltd. & Ors.
4.	WP 12746(w)/2006	Sunil Kumar Banerji VS CESC Ltd. & Ors.
5.	WP 9016(w)/2009	Avinash Arora Vs CESC Ltd. & Ors.
6.	WP 5354(w)/2008	Rati Kanta Chatterjee Vs CESC Ltd. & Ors.
7.	WP 3245(w)/2014	Md. Sirazuddin Vs CESC Ltd. & Ors.
8.	WP 3244(w)/2014	Md. Kamaruddin Vs CESC Ltd. & Ors.
9.	WP 7943(w)/2008	Md. Hanif Vs CESC Ltd. & Ors.
10.	WP 20095(w)/2006	Md. Serajjuddin Vs CESC Ltd. & Ors.
11.	WP 4803(w)/2007	Md. Rustam Vs CESC Ltd. & Ors.
12.	WP 4386(w)/2006	Akbal Ansari Vs CESC Ltd. & Ors.
13.	WP 20861(w)/2006	Farzara Khanam Vs CESC Ltd. & Ors.
14.	WP 24403(w)/2008	Kazi Nurul Huda Vs CESC Ltd. & Ors.
15.	WP 1124(w)/2010	Hasmat Ali Vs CESC Ltd. & Ors.
16.	WP 25418(w)/2008	Abdul Rahman Vs CESC Ltd. & Ors.
17.	WP 11389(w)/2006	Chetan J. Sheth Vs CESC Ltd. & Ors.
18.	WP 5526(w)/2006	Ajaz Ahmed Khatri Vs The State of West Bengal & Ors.
19.	WP 13512(w)/2004	M/S. Jainex Metaliks Ltd. & Anr. Vs West Bengal State Electricity Board Regulatory Commission & Ors.
20.	WP 13862(w)/2004	Kamini Ferrous Limited & Anr. Vs WBSEB & Ors.
21.	WP 21788(w)/2004	WBSEB & Anr. Vs BESCO Ltd. & Anr.
22.	WP 7497(w)/2007	Md. Naim Vs CESC ltd. & Ors.
23.	WP 1182(w)/2007	Pradip Kumar DGupta Vs CESC Ltd. & Ors.

24.	WP 19728(w)/2016	Goutam Mukherjee Vs The Durgapur Projects Limited & Ors.
25.	FMA 3166/2015	Reksana Bibi & Ors. Vs. The Branch Manager, Bajaj Alliance General Insurance Co. Ltd. & Ors
26.	FMA 1810/2006	Srikanta Patra Vs. Amar Mondal & Anr.
27.	FMA 3058/2002	Shyam Pyari Devi & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.
28.	FMA 1226/2008	Hridayanand Bharati @ Hridaya Bharti Vs. Oriental Insurance Co. Ltd. & Anr.
29.	FMA 3167/2015	Sibani Dhibar & Ors. Vs. The Branch Manager, Reliance General Insurance Co. Ltd. & Anr.
30.	FMA 3842/2016	Minor Rina Malla & Ors. Vs. The Branch Manager, Bajaj Alliance General Insurance Co. Ltd. & Anr.
31.	FMA 3535/ 2016	Parbati Das & Anr. Vs. The National Insurance Co. Ltd. & Anr.
32.	FMA 1156/2013	Md. Abdul Washid @ Md. Abdul Wahid Vs. Reliance General Insurance Co. Ltd. & Anr.
33.	FMA 2502/2014	Arabinda Bag Vs. China Malik & Ors.
34.	FMA 1250/2007	Kalyani Ghosh & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.
35.	FMAT 598/2014	ICICI Lombard General Insurance Co. Ltd. Vs. Purnima Bouri & Ors.
36.	FMAT 469/2014	Aksarun Bibi & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.
37.	FMAT 1155/2015	Jaharlal Dey Vs. National Insurance Co. Ltd. & Ors.
38.	FMAT 835/2018	Bharati Rani Gore & Anr. Vs. Bajaj Allianz General Insurance Co. & Anr.
39.	WP 1131/02, with CC 142/04, with CS 249A/1996	Edcons (MKS) Castings Pvt. Ltd. & Anr. Vs. WBSEB & Ors.
40.	WP 1131/ 2002; CC 142/04	Edcons (MKS) Castings Pvt. Ltd. & Anr. Vs. WBSEB & Ors.